SHRI SHAHID SIDDIQUI (Uttar Pradesh): Sir, I associate myself with the matter raised by the hon. Member.

## **Draft National Mineral Policy**

MR. CHAIRMAN: Next is, Shri Panda. Mr. Panda, please bear in mind the three-minute rule.

SHRI B.J. PANDA (Orissa): Sir, I seek the same indulgence that you have showed to the previous Member.

Sir, I raise a matter of very serious national concern which is of particular concern to this House. Sir, this is the Council of States. We represent, not individual constituencies, but the concern of States. The hon. Prime Minister is a Member of this House. Sir, the matter that I raise is that the Chief Ministers of five States, namely, Orissa, Chhattisgarh, Jharkhand, Karnataka and Rajasthan have been writing to the Prime Minister, seeking to meet him to raise a matter of serious importance concerning their States, but are not getting time. This is a matter of serious concern. Sir, this is not something that I am speculating. I have here with me letters from Shri Naveen Patnaik; I have letters from Shri Madhu Koda of Jharkhand; I have a joint representation signed by the Chief Ministers of all the five States; and, Sir, I was part of a delegation of about twenty-five MPs from these five States who went to meet the Prime Minister who himself told us that he has limited time and he cannot meet these Chief Ministers on this issue. ...(Interruptions)...

Sir, the issue is, the Draft Mineral Policy which is today being prepared. Sir, this is something that we need to understand because it has a critical impact on the economies and the livelihoods in these five States. Sir, these five States account for about ninety per cent of the minerals in this country. These are mostly poor States which have suffered from national neglect and active discrimination for more than fifty years.

Sir, I just want to cite two examples. One example is, policies like freight equalisation for fifty years took away the natural economic advantages of these States and they suffered for five decades. Sir, on the issues of royalties, these States get a pittance in royalties. Sir, instead of following the world-wide practice of ad valorem royalties, there are administered royalties, and I can show you the abuse that happens. Royalties are supposed to be revised every three years. ...(Interruptions)...

- MR. CHAIRMAN: Please do not interrupt. ...(Interruptions)... Please do not interrupt. ...(Interruptions)...
- SHRI B.J. PANDA: Sir, I am not yielding. ...(Interruptions)... Sir, I am not yielding. ...(Interruptions)...
- MR. CHAIRMAN: Please do not interrupt. ...(Interruptions)... Let him finish. ...(Interruptions)... Mr. Vijayaraghavan, please resume your place. ...(Interruptions)... Do not interrupt. ...(Interruptions)... Please do not interrupt. ...(Interruptions)... Please do not interrupt. ...(Interruptions)...
  - SHRI B.J. PANDA: Sir, I am not yielding. ...(Interruptions)...
- MR. CHAIRMAN: I would like the hon. Members to sit down. Mr. Panda, please resume and complete in time.

SHRI B.J. PANDA: Sir, allow me to complete. ... (Interruptions)... Sir, recently, as a Member of the Standing Committee on Coal, Steel and Mines, I was aghast to learn that instead of revising coal royalties in three years, as they are required to, royalties were revised after six years. That too, it remains administrative which is subject to all kinds of lobbying.

MR. CHAIRMAN: Please finish your point.

SHRI B.J. PANDA: One minute, Sir. Sir, in recent years, these States have started making changes in policies which are helping them to improve their economic condition. Sir, these policies involve value addition which requires investment in the States for operating mines. As a result, hundreds of thousands of crores of investment are coming to these States.

MR. CHAIRMAN: Please complete.

SHRI B.J. PANDA: Sir, I will complete in just thirty seconds. Sir, I can talk for Orissa where Orissa has become a revenue-surplus State only in the last few years because of these policies on minerals. Our GDP growth rate has now started exceeding the national average. Sir, I cannot understand why this national policy has to be done in secrecy. ...(Interruptions)... Sir, all Departments of this Government today put up their draft policies on the Website, and it is discussed in public. I cannot understand why the Prime Minister cannot find time for five Chief Ministers to meet them and discuss it. ...(Interruptions)...

MR. CHAIRMAN: Please, you finish your point. ...(Interruptions)... Next person, please. ...(Interruptions)... Shri Ajay Maroo. ...(Interruptions)... Hon. Members, for matters which are raised with the permission of the Chair at this time, there is an established rule about limited time span. So, kindly adhere to it so that we get on with the rest of the business and give others a chance. ...(Interruptions)...

SHRI S.S. AHLUWALIA (Jharkhand): Sir, the point is, the issue raised by Mr. Panda ...(Interruptions)...

MR. CHAIRMAN: We have discussed that matter. He is raising the point, but it has to be done ...(Interruptions)... That is a different matter...(Interruptions)... What is raised at this time has ...(Interruptions)... Please...(Interruptions)...

SHRI B.J. PANDA: The hon. Prime Minister does have time for five States...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, that is because the Chief Ministers are from non-UPA ruled States. ...(Interruptions)...

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, we sat through the debate yesterday till late. He must be...(Interruptions)...

MR. CHAIRMAN: Please do not ... (Interruptions)...

SHRI S.S. AHLUWALIA: Sir, this...(Interruptions)...

MR. CHAIRMAN: Please do not...(Interruptions)... You are wasting time ...(Interruptions)...

SHRI B.J. PANDA: Sir, my last point...(Interruptions)...

SHRIMATI JAYA BACHCHAN: Sir, the subject is very important. Last night we sat through the debate because time was given; he must also be given time ...(Interruptions)...

SHRI EKANATH K. THAKUR (Maharashtra): Sir, the matter is very important. ..(Interruptions)...

MR. CHAIRMAN: Please resume your places. ... (Interruptions)...

SHRI B.J. PANDA: Sir, I wish to make a last point...(Interruptions)... I would only appeal that the Prime Minister should give the Chief Ministers of these five States the same time that he has for countries like Singapore and Uganda, which are not parts of our country!

MR. CHAIRMAN: Fine. Mr. Ajay Maroo to associate with this statement. ... (Interruptions)...Please; you have to associate with the statement and not make a statement. ... (Interruptions)...

SHRI ARUN SHOURIE (Uttar Pradesh): But why can't he make a statement while associating? You just allowed Mr. Raja to make a statement while associating himself with the statement made by Shrimati Brinda. ...(Interruptions)...

MR. CHAIRMAN: I am just requesting the hon. Member to associate himself...(Interruptions)...

SHRI ARUN SHOURIE: But, Sir, you must allow...(Interruptions)...

MR. CHAIRMAN: Please, would you allow him to speak? ...(Interruptions)...

कार्मिक लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री सुरेश पचौरी): सभापित महोदय, ...(व्यवधान)... सभापित महोदय, क्या इस सदन का उपयोग माननीय प्रधान मंत्री जी से समय निर्धारित करने के लिए होगा? ...(व्यवधान)... जिस माननीय सदस्य को संबद्ध करने के लिए कहा जा रहा है, उसको केवल संबद्ध करने की अनुमित दी जाए। ...(व्यवधान)...

MR. CHAIRMAN: Please...(Interruptions)... Mr. Pany, please resume your place...(Interruptions)...

SHRI V. NARAYANASAMY (Puduchery): They can make a representation. ... (Interruptions)...

श्री अजय मारू (झारखंड): झारखंड के अलावा छत्तीसगढ़, उड़ीसा, राजस्थान और कर्नाटक के मुख्य मंत्रियों ने समय मांगा ...(व्यवधान)... मैं भी उपस्थित था ...(व्यवधान)... तो प्रधान मंत्री जी ने कहा कि मेरे पास मिलने का समय नहीं है। ...(व्यवधान)... महोदय, मैं यह कहना चाहता हूं कि झारखंड को छोड़कर इन प्रदेशों में NDA की सरकार है, इसलिए क्या प्रधान मंत्री इन प्रदेशों के मुख्य मंत्रियों से मिलना नहीं चाहते। ...(व्यवधान)...

MR. CHAIRMAN: Please keep quiet .... (Interruptions) ...

श्री एस.एस. अहलुवालिया: यह सौतेलापन क्यों है? ...(व्यवधान)... सरकार का यह सौतेलापन है कि जहां पर UPA की सरकार नहीं है, उनसे वे बात नहीं कर सकते। ...(व्यवधान)... ये पॉलिसी के बारे में ...(व्यवधान)... और वहां की पॉलिसी ...(व्यवधान)... बताना चाहते हैं। ...(व्यवधान)...

MR. CHAIRMAN: Please, Mr. Ahluwalia. ...(Interruptions)...

श्री दिग्विजय सिंह (झारखंड): प्रधानमंत्री के पास पांच प्रदेशों के मुख्य मंत्रियों से मिलने का समय नहीं है! ...(य्यवधान)...

MR. CHAIRMAN: Please. I appeal to the ...(Interruptions)...

SHRI PENUMALLI MADHU (Andhra Pradesh): Sir, in our State also...(Interruptions)...

**श्री दिग्विजय सिंह: स**भापति जी, हम आपसे अनुरोध करते हैं कि आप<sup>्र</sup>हम लोगों को प्रोटेक्शन दें। ...**(व्यवधान)**...

MR. CHAIRMAN: I appeal to the Members to kindly...(Interruptions)...

SHRI ARUN SHOURIE: Sir, we are in the Council of States. How could the Chief Ministers of States...(Interruptions)...

SHRI V. NARAYANASAMY: They have been making allegations...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, the Leader of the House...(Interruptions)...

MR. CHAIRMAN: Could we have...(Interruptions)...

श्री अजय मारू: इस सरकार ने जब ...(व्यवधान)... नेशनल मिनरल पॉलिसी के बारे में समिति का गठन किया और उसकी जो ड्राफ्ट रिपोर्ट तैयार की गई है, उसकी प्रति संबंधित मुख्य मंत्रियों को भी नहीं दी गई। अगर हमने ...(व्यवधान)... इसके बारे में प्रधान मंत्री जी से कहा, तो प्रधान मंत्री ने कहा कि ड्राफ्ट मिनरल पॉलिसी हम देश के मुख्य मंत्रियों को नहीं दे सकते। ...(व्यवधान)...

MR. CHAIRMAN: The hon. Member has started...(Interruptions)...Please let him finish. ..(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, what is this? ...(Interruptions)...

MR. CHAIRMAN: Mr. Pany, please resume your seat. ...(Interruptions)...

SHRI V. NARAYANASAMY: Sir, the State of Orissa...(Interruptions)...has been given to the State of Orissa. Jharkhand and Orissa have been ...(Interruptions)...

MR. CHAIRMAN: Please. I will be...(Interruptions)...

श्री अजय मारूः सर, मैं अंतिम बात कहकर ...(व्यवधान)...

MR. CHAIRMAN: Your time is over. ... (Interruptions)...

श्री अजय मारू: केन्द्र सरकार ने कच्चे तेल के लिए मूल्य आधारित ...(य्यवधान)...

MR. CHAIRMAN: Mr. Maroo, you are violating a commitment given to the Chair. Please bear that in mind...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, why can't you direct the Government? ...(Interruptions)...

श्री अजय मारूः सर, मैं अंतिम बात कहकर अपनी बात समाप्त करता हूं। ..(य्यवधान)...

SHRI PENUMALLI MADHU: Sir, our State...(Interruptions)...

MR. CHAIRMAN: No, Mr. Ahluwalia...(Interruptions)...

SHRI YASHWANT SINHA: Sir, you must direct the Government...(Interruptions)...

SHRI S.S. AHLUWALIA: Sir, you are the Presiding Officer of the Council of State and he is...(Interruptions)...raising his voice...(Interruptions)...

MR. CHAIRMAN: Please listen to the Chair. ...(Interruptions)... These matters are being mentioned

श्री अजय भारू: केन्द्र सरकार ने कच्चे तेल के लिए मूल्य आधारित ...(व्यवधान)...

MR. CHAIRMAN: Please resume your place. ...(Interruptions)...

SHRI YASHWANT SINHA: Will the Government give their comments...(Interruptions)...

SHRI A. VIJAYARAGHAVAN (Kerala): Sir, how many times will they disturb the House? ...(Interruptions)...

MR. CHAIRMAN: Will you please listen to the Chair? ...(Interruptions)...These matters are being mentioned...(Interruptions)... Hon. Member, will you resume please?... (Interruptions)...

श्री अजय मारू: \*

MR. CHAIRMAN: Please resume your place. This will not go on record....(Interruptions)....I would like to draw the attention of the House to a well-established practice that matters which are raised with permission are discussed and brought to the notice of the Chair in the morning meeting. This particular morning, a specific understanding was arrived at that Mr. Panda would raise a subject and Mr. Maroo will associate himself with it. Now, instead of associating himself with it, he is making a full-fledged speech. I would just ...(Interruptions)... We have one more speaker. ....(Interruptions).... Please. May I appeal to you all? ...(Interruptions)... There is one other speaker who is to come up. ...(Interruptions)...

SHRI MANOHAR JOSHI: (Maharashtra): Sir, ... (Interruptions)...

श्री सभापतिः जोशी जी, मैं आपसे गुजारिश करुंगा ...(व्यवधान)... There is one other person to speak. ...(Interruptions)...

SHRI S.S. AHLUWALIA: What is this? ... (Interruptions)...

MR. CHAIRMAN: I have given Shri Maroo enough time. ... (Interruptions)... The time is recorded. ... (Interruptions)...

SHRI ARUN SHOURIE: Yesterday, the Chair allowed 45 minutes to Mr. Ram Jethmalani, but stopped Shri Amar Singh. .. (Interruptions)...

MR. CHAIRMAN: Will you resume your place? ... (Interruptions)...

श्री अरुण शौरी: देखिए साहब, यह बात ठीक नहीं है ...(व्यवधान)...

MR. CHAIRMAN: Please resume your place. ...(Interruptions)... Mr. Maroo, will you resume your place? ...(Interruptions)... You are finished. ...(Interruptions)... Please ...(Interruptions)...

श्री अजय मारू: सर, मेरा कहने का मतलब है कि पहले कोयले में जो royalty है, वह पहले 2002 में बढ़ी थी और 2005 में ...(व्यवधान)...। सर, मैं एक मिनट में अपनी बात समाप्त करता हूँ ...(व्यवधान)...। जिस प्रकार कच्चे तेल में सरकार ने royalty बढ़ाई थी, उसी तरह कोयले में मूल्य आधारित ...(व्यवधान)...।

अब प्रदेश के मुख्य मंत्रियों से प्रधान मंत्री मिलना नहीं चाहते हैं ...(व्यवधान)...।

MR. CHAIRMAN: Will you disobey the Chair? ...(Interruptions)... Please resume your place. ...(Interruptions)...

SHRI S.S. AHLUWALIA: What is this? ... (Interruptions)...

MR. CHAIRMAN: Please resume your places. ...(Interruptions)... Shri Pany, please. ...(Interruptions)... Shri Pany, please. ...(Interruptions)... Shri Pany, please. ...(Interruptions)... Do you want Shri Pany to speak? ...(Interruptions)... Ahluwaliaji, you are the Chief Whip. ...(Interruptions)... Please resume your places. ...(Interruptions)... Shri Pany ...(Interruptions)...

श्री रुद्रनारायण पाणि (उड़ीसा): सर, मैं इस मुद्दे पर आने के लिए मैं आपको संबोधित कर रहा हूँ ...(व्यवधान)...। इसके साथ मैं पहले अपने आप को संबद्ध करता हूँ ...(व्यवधान)...। धन्यवाद, सभापति

<sup>\*</sup> Not recorded

महोदय। सर, अभी जो महत्वपूर्ण मुद्दा उठाया गया ...(व्यवधान)...

श्री सभापति: आपका मुद्दा क्या है?

श्री रुद्रनारायण पाणि: सर, यह हमारा मुद्दा है, उड़ीसा का मुद्दा है, इससे संबंधित मुद्दा है ...(व्यवधान)...

श्री सभापति: आपका मुद्दा जो यहां रजिस्टर्ड है, वह पे रिविजन है।

श्री **रुद्रनारायण पाणि**: सर, मैं आपके माध्यम से पब्लिक सेक्टर के बारे में सदन का ध्यान आकर्षित करना धाहता **हैं** ...(ब्यवधान)...

SHRI YASHWANT SINHA: Sir, you must direct ... (Interruptions)...

MR. CHAIRMAN: Mr. Sinha, this is not the point. ... (Interruptions)...

श्री यशवंत सिन्हाः कल गवर्नमेंट ने, लीडर ऑफ अपोजिशन ने जो प्वाइंट उठाया, तब वह लंबी जन्म कुंडली लेकर खड़े हो गए और आज गवर्नमेंट के पास टाइम नहीं है ...(व्यवधान)... आप लिस्ट बनवाते हैं ...(व्यवधान)... सुबह तय होती है, उसका prior notice गवर्नमेंट के पास होता है ...(व्यवधान)... Why don't they respond? ...(Interruptions)... We want reply from the Government. ...(Interruptions)...

MR. CHAIRMAN: Will you please resume your places? ... (Interruptions)...

SHRI YASHWANT SINHA: We want reply from the Government. ... (Interruptions)...

MR. CHAIRMAN: Please resume your places. ... (Interruptions)... There is a separate procedure for it. You are violating your own procedure. ... (Interruptions)...

SHRI B.J. PANDA: Where shall we seek protection? ... (Interruptions)...

MR. CHAIRMAN: Mr. Panda, you had your say. ...(Interruptions)... मि. पंडा, प्लीज आप बैठ जाएं ...(व्यवधान)... Please don't violate the understanding we had. ...(Interruptions)... .. Please don't violate the understanding we had. ...(Interruptions)... Mr. Pany please. ...(Interruptions)...

श्री सभापति: प्लीज आप बैठ जाएं। ...(व्यवधान)... प्लीज़ आप बैठ जाएं। ...(व्यवधान)... देखिए, आप लोग वक्त जाया कर रहे हैं। ...(व्यवधान)...प्लीज़ ...(व्यवधान)...

श्री रुद्रनारायण पाणि: पांच-पांच राज्यों में जो खनिज संपदा भरी हुई है, उन पांच राज्यों के प्रति जो भेदभाव हो रहा है ...

MR. CHAIRMAN: Will you please resume your places?

**श्री रुद्रनारायण पाणि**: सर, मेरा मुद्दा किसानों से संबंधित है। ...(व्यवधान)...

SHRI SHATRUGHAN SINHA (Bihar): Sir,...(Interruptions).

MR. CHAIRMAN: You are coming in the way of a speaker. Please, don't do that...(Interruptions). Will you please resume your places?...(Interruptions). There is a speaker to whom the floor has been given...(Interruptions). No, I am afraid not...(Interruptions).

SHRI MANOHAR JOSHI: Sir, you can ask the Government to enquire into this matter.

MR. CHAIRMAN: No, Sir. I do not conceive this point. I think, the understandings are being violated, and I go on record to say that...(Interruptions). Please, go back to your places...(Interruptions).

श्री रुद्रनारायण पाणि: महोदय, संघीय सरकार ...(व्यवधान)... पांच राज्यों के प्रति ...(व्यवधान)...

MR. CHAIRMAN: I would request hon. Members to resume their places...(Interruptions). The House is adjourned for ten minutes.

The House then adjourned at thirty-one minutes past twelve of the clock.

The House re-assembled at forty-one minutes past twelve of the clock.

[THE VICE-CHAIRMAN (SHRI PRASANTA CHATTERJEE) in the Chair.]

THE VICE-CHAIRMAN (SHRI PARASANTA CHATTERJEE): The House is adjourned for another ten minutes.

The House then adjourned at forty-three minutes past twelve of the clock.

The House reassembled at fifty-three minutes past twelve of the clock, (MR. CHAIRMAN in the Chair.)

MR. CHAIRMAN: The hon. Leader of the Opposition wishes to speak.

## Right of Chief Ministers to Voice their views and opinions with Prime Minister

THE LEADER OF THE OPPOSITION (SHRI JAS WANT SINGH): Mr. Chairman, Sir, we have experienced a little obstruction in the normal functioning of the House. I will not go into other issues like Member 'A' getting time and Member 'B' not getting time. But that is the reality too. However, Sir, here in this case, there was a grievance expressed by certain Members on account of the difficulty that the Prime Minister had in meeting the Chief Ministers of five States. The central question here is of the respect that is accorded to the principle of federalism and the Chief Ministers of States. I do know, Sir, that a Group of Ministers was constituted. A very senior Member of the Cabinet the Union Home Minister has chaired it. Perhaps a report has already been considered by the Cabinet or is going to be considered. The hon. Members are of the view, Sir, and they have said that the Chief Ministers wanted to call on the Prime Minister after the Group of Ministers had concluded their job. On that occasion also, the Prime Minister had had difficulty in meeting the Chief Ministers, that is from where this grievance is borne.

Also, Sir, if various other policies can be put on the website and the opinion of the larger public can be obtained or solicited a policy like minerals — whether major or minor mineral — also merits such equal treatment. If that too is put on the website, then where would be the difficulty? And I do believe, Sir, that the Chief Ministers have a right to voice the grievances or opinions or the views of the State as they have the honour to be heads of Governments. That is the point. If the Government would respond to it, we would be very grateful. We have no intention of interrupting the functioning.

We do wish to hear the hon. External Affairs Minister, and I am encouraged by the fact that the hon. the Prime Minister is here. He perhaps comes here with the intent of clarifying some of the issues that are being raised as direct questions to him. He would benefit by hearing all this. Perhaps, the Chairman of the Group of Ministers will respond and clarify the situation.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, we all know that the